

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:112

ANSWERED ON:05.03.2013

HUMAN TRAFFICKING

Dubey Shri Nishikant ;Virendra Kumar Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of cases of human trafficking including women, girls, tribal girls in particular, and children in the country;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State/UT-wise;
- (c) whether the National Human Rights Commission has published any report in this regard, in the recent past;
- (d) if so, the details thereof and the reaction of the Government thereto; and
- (e) the details of anti-human trafficking units established and functional so far, State/ UT-wise along with the other measures taken by the Government to curb human trafficking in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 112 FOR 5TH MARCH, 2013

(a) & (b): As per inputs provided by National Crime Records Bureau (NCRB), the total number of cases registered under different provisions of law which come under the generic description of Human Trafficking during the period 2009, 2010 and 2011 were 2848, 3422 and 3517 respectively. State/UT wise details is at Annexure I.

(c) & (d): National Human rights Commission in collaboration with the United Nations Development Fund for Women (UNIFEM) and Tata Institute of Social Sciences, undertook an 'Action Research on Trafficking in Women and Children'. The report was published in 2005. A copy of the same has been sent to all State governments/Union Territories by NHRC for taking action as deemed appropriate on report.

(e) 'Police' and 'Public Order' being State subjects, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. Ministry of Human Affairs has released funds to the tune of Rs. 8.72 crore and Rs. 8.338 crore in the year 2010-11 and 2011-12 respectively for establishment of 225 AHTUs. In the year 2010-11, 115 Anti-Human Trafficking Units have been made functional. In the year 2011-12, 50 AHTUs have been made functional. Details of districts are at Annexure-II

(i) and II

(ii).

Ministry of Women and Child Development also runs shelter based homes, such as Short Stay- Homes, Swadhar Homes for women in difficult circumstances including trafficked victims.

The Government of India has adopted a multi-pronged approach to combat human trafficking including commercial sexual exploitation by setting up of Anti-Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate course on Anti-Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with the States a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti-Human Trafficking Units (AHTUs) and massive sensitization, awareness and capacity building through Training of Trainers.